

GOVERNMENT OF INDIA
MINISTRY OF COOPERATION

RAJYA SABHA
UNSTARRED QUESTION NO. 3683
TO BE ANSWERED ON 05/04/2023

New schemes in cooperative sector

3683. Dr. Anil Sukhdeorao Bonde:

Will the Minister of **Cooperation** be pleased to state:

- (a) whether any new scheme has been implemented/proposed in the cooperative sector in Amravati district of Maharashtra State and if so, the details thereof; and
(b) whether any other scheme is proposed separately for the development of rural areas and if so, the details thereof?

ANSWER

MINISTER OF COOPERATION

सहकारिता मंत्री (SHRI AMIT SHAH)

(a) & (b): In order to realize the vision 'from cooperation to prosperity', strengthening of co-operative movement in the country, deepening its reach up to the grassroots and promotion of cooperative ecosystem in various sectors, government is implementing various schemes – central sector and centrally sponsored schemes, programmes and initiatives across the country, both in urban and rural areas, including Amravati, district of Maharashtra. In this regard, Ministry of Cooperation, since its formation in July, 2021, has taken many initiatives such as:

1. Centrally Sponsored Project for Computerization of PACS: Process to onboard 63,000 PACS on an ERP based common national software with an outlay of ₹2,516 Crore started.
2. Model byelaws for PACS: Model byelaws prepared and circulated for their adoption as per the respective State Cooperatives Act to enable PACS to undertake more than 25 business activities like dairy, fishery, setting up of godowns, LPG/ Petrol/ Green energy distribution agency, banking correspondents, CSC, etc.
3. PACS as Common Service Centres (CSC): MoU signed between Ministry of Cooperation, Ministry of Electronics and Information Technology, NABARD and CSC - SPV to facilitate functioning of PACS as CSCs to improve their viability, provide e-services at village level and generate employment.
4. National Cooperative Database: Preparation of an authentic and updated data repository of cooperatives in the country started to facilitate stakeholders in policy making and implementation.

5. Establishment of Multi-Purpose PACS, Dairy and Fisheries Cooperative Societies in every Panchayat/Village: A plan has been approved by the Government to set up 2 lakh new multi-purpose PACS, dairy and fisheries cooperatives covering every Panchayat/Village in the next five years by taking advantage of various existing schemes.
6. National Cooperative Policy: A National level committee comprising of experts and stakeholders drawn from all over the Country constituted to formulate the New Cooperation Policy to create an enabling ecosystem to realize the vision of 'Sahakar-se-Samridhi'.
7. Amendment of MSCS Act, 2002: Bill introduced in the Parliament to amend the centrally administered MSCS Act, 2002 to incorporate provisions of 97th Constitutional Amendment, strengthen governance, enhance transparency, increase accountability and reform electoral process in the Multi State Cooperative Societies.
8. National Cooperative Development Corporation: New schemes for cooperatives launched by NCDC in various sectors such as 'Swayam shakti Sahkar' for SHG; 'Deerghavadhi Krishak Sahkar' for long term agricultural credit; 'Dairy Sahkar' for dairy and 'Neel Sahkar' for fisheries. Total financial assistance of Rs. 34,221 Crores disbursed in FY 2021-22.
9. Member Lending Institutions in Credit Guarantee Fund Trust: Non-scheduled UCBs, StCBs and DCCBs notified as MLIs in CGTMSE Scheme to increase share of cooperatives in lending.
10. Cooperatives as 'buyers' on GeM portal: Cooperatives permitted to register as 'buyer' on GeM, enabling them to procure goods and services from nearly 40 lakh vendors to facilitate economical purchases and greater transparency.
11. Reduction in surcharge on cooperative societies: Surcharge reduced from 12 % to 7% for cooperative societies having income between Rs. 1 to 10 Cr.
12. Reduction in Minimum Alternate Tax: MAT reduced for cooperatives from 18.5% to 15%.
13. Relief under Section 269ST of IT Act: A clarification has been issued to remove difficulties in cash transactions by cooperatives under Section 269ST of IT Act.
14. Lowering tax rate for new cooperatives: Announcement made in the Union Budget 2023-24 to charge flat lower tax rate of 15%, compared with current rate of upto 30% plus surcharge, for new cooperatives commencing manufacturing activities till March 31, 2024.
15. Increase in limit of deposits and loans in cash by PACS and PCARDBs: Announcement made in the Union Budget 2023-24 to increase limit from Rs. 20,000 to Rs. 2 lakh per member for deposits and loans in cash by PACS and PCARDBs.
16. Increase in limit for TDS: Announcement made in the Union Budget 2023-24 to increase cash withdrawal limit for cooperatives from Rs. 1 Crore to Rs. 3 Crore, per annum, without being subjected to TDS.

17. Relief to Sugar Cooperative Mills: Sugar cooperative mills not to be subjected to additional income tax for paying higher sugarcane prices to farmers upto Fair and Remunerative or State Advised Price.
18. Resolution of chronic pending issues of Sugar Cooperative Mills: Announcement made in the Union Budget 2023-24 to allow sugar cooperatives to claim as expenditure their payments to sugarcane farmers for the period prior to assessment year 2016–17, giving a relief of nearly Rs. 10,000 crores.
19. New National Multi-State Cooperative Seed Society: New apex national multi-state cooperative seed society being established under the MSCS Act, 2002 as umbrella organization for quality seed cultivation, production and distribution under a single brand.
20. New National Multi-State Cooperative Organic Society: New apex national multi-state cooperative organic society being established under the MSCS Act, 2002 as umbrella organization to produce, distribute and market certified and authentic organic products.
21. New National Multi-State Cooperative Export Society: New apex national multi-state cooperative export society being established under the MSCS Act, 2002 as umbrella organization to give thrust to exports from cooperative sector.

In addition to the initiatives taken by the Ministry of Cooperation, other Ministries/ Departments are also running several schemes for the development of rural areas, such as:-

1. **Agricultural Infrastructure Fund (AIF)** is a Central Sector Scheme being implemented by Ministry of Agriculture & Farmers Welfare, envisages creation of post-harvest management infrastructure and community farming assets through incentives and financial support in order to improve agriculture infrastructure in the country.
2. **Agricultural Marketing Infrastructure (AMI)** is a Central Sector Scheme being implemented by Ministry of Agriculture & Farmers Welfare for holistic development of agricultural value chain. AMI lays special focus on developing and upgrading Gramin Haats as GrAMs through strengthening of infrastructure.
3. **Sub-Mission on Agricultural Mechanization (SMAM)** is a Centrally Sponsored Scheme being implemented by Ministry of Agriculture & Farmers Welfare, envisages setting up of custom hiring centers and hubs for hi-tech and high value farm equipment with an aim to increase farm mechanization.
4. **Mission for Integrated Development of Horticulture (MIDH)** is a Centrally Sponsored Scheme being implemented by Ministry of Agriculture & Farmers Welfare for holistic growth of horticulture sector. Various activities, like setting up of post-harvest infrastructure including cold storage, cooling chambers and marketing infrastructure are included under MIDH.
5. **PM Formalization of Micro Food Processing Enterprises Scheme (PMFME)** is a Centrally Sponsored Scheme being implemented by Ministry of Food Processing

Industries which aims to create an organized supply chain for micro food processing units. It envisages shifting of 2 lakh enterprises into the formal framework.

6. **Pradhan Mantri Kisan SAMPADA Yojana (PMKSY)** is a Central Sector Scheme being implemented by Ministry of Food Processing Industries which aims to create modern infrastructure with efficient supply chain management from farm gate to retail outlet. It comprises several sub-schemes viz. creation of food processing and preservation capacities, operation greens, integrated cold chain and value addition Infrastructure, etc.
7. **National Programme for Dairy Development (NPDD)** a Central Sector Scheme being implemented by Department of Animal Husbandry and Dairying, aims to enhance quality of milk and milk products and increase share of organized procurement, processing, value addition and marketing.
8. **Dairy Processing and Infrastructure Development Fund (DIDF)** a Central Sector Scheme being implemented by Department of Animal Husbandry and Dairying, aims to modernize and create milk processing infrastructure, including manufacturing facilities for value added products, milk chilling infrastructure, setting up electronic milk testing equipment, etc.
9. **Pradhan Mantri Matsya Sampada Yojana (PMMSY)** is a Centrally Sponsored umbrella scheme with a Central Sector Scheme component as well, being implemented by Department of Fisheries. It is designed to address critical gaps in fish production and productivity, quality, technology, post-harvest infrastructure and management, modernization and strengthening of value chain, etc.
10. **Fisheries and Aquaculture Infrastructure Development Fund (FIDF)** is a Central Sector Scheme being implemented by Department of Fisheries, with an aim to create fisheries infrastructure facilities, both in marine and inland fisheries sectors and augment fish production in the country.
11. **Tribal Co-Operative Marketing Development Federation of India Limited (TRIFED)** spearheads implementation of Van Dhan programme for collection and selling of Minor Forest Produce (MFP) in Districts which have predominantly forest dwelling tribal population. It envisages setting up of tribal community-owned Van Dhan Vikas Kendra Clusters (VDVKCs) in the Tribal Districts.
